THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARAMENDRA PRADHAN): (a) The average price of Indian basket of crude oil in the international market from June to December, 2016 is USD 46.51 per barrel. The crude import bill during the said period is USD 40.57 billion.

(b) The retail price of Petrol, Diesel and Aviation Turbine Fuel (ATF) at Delhi in December 2014, 2015, 2016 and January 2017 is given as under:-

(₹/litre)

Dates	01.12.2014	01.12.2015	01.12.2016	02.01.2017
Petrol	63.33	60.48	66.10	70.60
Diesel	52.51	46.55	54.57	57.82
ATF	59.94	44.32	48.38	52.54

(c) The percentage increase/decrease in average price of Petrol, Diesel and ATF is given below:

Product	Average price (2014-15)	Average price (2015-16)	Average price (2016-17)	Decrease in 2016-17 over 2014-15	Increase in 2016-17 over 2015-16
Petrol	66.37	61.59	64.61	-2.65%	4.90%
Diesel	53.38	47.01	53.24	-0.26%	13.25%
ATF	62.92	44.24	48.89	-22.29%	10.50%

Use of digital platforms at oil dispensing outlets

1563. SHRIMATI RENUKA CHOWDHURY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the use of digital payment platform is dangerous while fuelling vehicles at petrol outlets;
 - (b) if so, the details thereof; and
- (c) the remedial steps taken by Government to ensure that hazardous area is prominently marked around dispensers at outlets and avoid digital platform uses in this area?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARAMENDRA PRADHAN): (a) and (b) Petroleum and Explosives Safety Organisation (PESO) has informed that in pursuance of Rule 102,

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105 and Part C of Fourth Schedule under Petroleum Rules, 2002, there would be no objection for use of POS unit/Mobile e-wallet beyond the hazardous area around the petroleum dispenser in petroleum retail outlets licensed under the said Rules. The extent of hazardous area as per Rule 105 and Part C of Fourth Schedule, in petroleum services stations (Retail Outlets), around the dispenser under the said Rules is defined as:

Zone 1, the area 1.2 mtrs vertically above the base within the cabinet enclosure and 45 cms horizontally in all directions.

Zone 2, the area between 45 cms and 6 mtrs of cabinet/enclosure extending 45 cms vertically above floor in all direction.

PESO has further informed that use of POS unit/Mobile e-wallet shall be avoided while fuelling the vehicles and the hazardous area (Zone 1) around the dispenser shall be prominently marked.

(c) Public Sector Oil Marketing Companies (OMCs) have informed that Standard Operating Procedure has been frozen and Retail Outlets have been advised to strictly comply the aforesaid instructions dated 19.12.2016 issued by the Chief Controller of Explosives (CCOE), Nagpur in this regard. Retail Outlets have also been instructed to mark Zone 1 around dispenser prominently for the knowledge of all the users as per the instructions of CCOE.

Revenue sharing deal of ONGC to revive oilfields

1564. SHRI A. K. SELVARAJ: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Oil and Natural Gas Corporation has struck a revenue sharing deal with global oilfields services giants to revive oilfields;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that these oilfields services giants will invest money and technology to add fresh lease of life to the State run explorers' ageing fields where production has been stagnant or falling; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARAMENDRA PRADHAN): (a) to (d) Oil and Natural Gas Corporation (ONGC) has not struck a revenue sharing deal with global oilfields services giants to revive oilfields. However, during Petrotech-2016, ONGC has signed Statement of Intention to Collaborate (SoIC) with M/s Schlumberger for Production Enhancement Contract (PEC) to improve recovery from Geleki field of Assam Asset